

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.192/BB/ 2017	-	For filing affidavit	252	Bowling Machines & Games Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

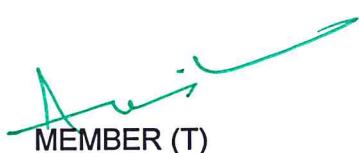
Anandkeerth Tipparagi
P.C.S. 8147588559

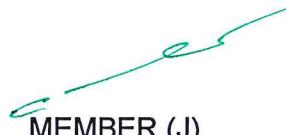
Petition



PCS for petitioner company is present. PCS reported that he had complied the objections raised by the Registry. Hence, issue notice to the ROC, Karnataka. Registry to prepare the notice and the PCS to collect the same from the Registry and serve it on the ROC.

List it on 29.01.2018.


MEMBER (T)


MEMBER (J)